

**DIVISION BENCH**

**O-111**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/2(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>th</sup> April, 2021, 10:30 A.M**

Name of the Company		CENTRAL BANK OF INDIA Vs. M/S. SHIMA EDIBLES PRIVATE LIMITED	
Under Section		IBC under Sec 7	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

- |    |   |                          |
|----|---|--------------------------|
| 1. | Ms. Rituparna Sanyal, Advocate          | ] For Financial Creditor |
| 1. | Mr. Manab Ranjan Sarbadhikari, Advocate | ] For Corporate Debtor   |
| 2. | Mr. Shaleen Dubey, Advocate             | ]                        |

**ORDER**

1. Ld. Counsel on both sides present.
2. List this matter on 08/07/2021 for disposal.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.